

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/115(KB)2023
IA(I.B.C)/1202(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	UCO BANK VS PRAKASH CHANDRA AGARWALLA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

Mr. Rahul Auddy, Adv.] For UCO Bank
Mr. Aditya Gooptu, Adv.

Mr. Shaunak Mitra, Adv.] For Personal Guarantor
Mr. Aditya Kanodia, Adv.
Mr. Dripto Majumder, Adv.
Mr. Suparna Sardar, Adv.

Mr. Rajesh Kumar Agrawal, RP
Ms. Pooja Agrawal, Adv.

ORDER

1. Ld. Counsel for the Personal Guarantor present.
2. Resolution Professional shall serve his Report upon Personal Guarantor. Personal Guarantor to file his objections within ten days, if any, to the Report filed by the Resolution Professional.
3. Although the matter posted on 26.06.2024 since reply-affidavit has not been be filed by the Personal Guarantor, let the matter be listed on **29.07.2024** instead of 26.06.2024.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**